

7/11/1994

D.A. No. 1393/88

Hon'ble Mr. K. Muthukumar, A.M.

Hon'ble Mr. J.S. Dahliwal, J.M.

⑥ ⑦ ⑧

None appeared on behalf of the applicant.

Sri P. Mathur proxy counsel for Sri N.B. Singh counsel
for the respondents ^{has} filed ^{his} the brief, which is not
on the record. It is seen that ^{on} four previous occasions
also ^{on} for 7.4.1994, 27.5.1994, 24.8.1994 and 30.9.1994,
none appeared on behalf of the applicant. Hence this
case is dismissed in default of the applicant.

J.M.

am/

A.M.